

on ways of dealing with the economic problems of each member country. These are matters on which decisions can be taken only by the Governments of the respective countries.

(c) and (d). The annual report of the Consultative Committee will be published on or after the 12th of January, 1961 and will contain information on the state of the economy of each of the member countries in the South and South-East Asian region. A copy of the press communique issued by the Consultative Committee is laid on the Table. [See Appendix III, annexure No. 108]. On account of the limitations of national income data in different countries, it is not possible to draw any valid comparisons.

(e) External assistance under the Colombo Plan takes various forms such as technical assistance, capital aid and loans. All such assistance is arranged bilaterally, the Colombo Plan merely providing an arrangement within which such bilateral assistance can be given and received. It is, therefore, not possible to compare assistance received by India under the Colombo Plan with assistance received by other countries.

Model Small Savings Scheme

2360. **Shri Balakrishnan:** Will the Minister of Finance be pleased to state:

(a) whether model small saving schemes are introduced in several places;

(b) what is the method of model scheme; and

(c) the result and performances of the Scheme?

The Minister of Finance (Shri Morarji Desai): (a) No model savings schemes have been introduced, but "Model districts" have been selected in some States recently for intensive promotion of the savings movement on a voluntary basis.

(b) The main approach is to publicise the objectives of the movement, set up non-official savings committees at various levels, form active savings groups, organise shibirs for the training of workers, both official and non-official, conduct drives for recruitment of authorised agents, produce special publicity with local appeal and secure the assistance of the Postal Department for expanding the sales agencies and improving the services rendered to the public.

(c) While the response has been encouraging, it is too early to judge the result and performance of the experiment.

भारतीय सार्वजनिक संस्थाओं को विदेशियों द्वारा दान

२३६१. { श्री प० ला० बाहूपाल :
श्री लक्ष्मी राम :

क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) हरिजनों के उद्धार के लिये कोई विदेशी किसी भारतीय सार्वजनिक संस्था को अधिक से अधिक कितनी विदेशी मुद्रा दान दे सकता है; और

(ख) इस के भुगतान और विनिमय की क्या प्रक्रिया है ?

वित्त मंत्री (श्री मोरारजी देसाई) :

(क) विदेशी विनिमय नियमन अधिनियम (फोरेन एक्सचेंज रेगुलेशन एक्ट) के उपबन्धों के अनुसार किसी भी उद्देश्य से दान देने के लिये देश में विदेशी मुद्रा भेजने पर कोई रोक नहीं है ।

(ख) ये दान बैंक का काम करने वाली संस्थाओं के जरिये प्राप्त किये जा सकते हैं । दान की रकम रुपयों में पाने के लिये विदेशी मुद्रा भारत में किसी प्राधिकृत कारबारी (अथराइज्ड डीलर) को देनी पड़ती है । आंकड़े रखने के स्थान से भारतीय रिजर्व बैंक स्टलिंग पोण्डों के रूप में भेजी गयी २० हजार

रुपये से ऊपर और डालरों में भेजी गयी ५५० रुपये से ऊपर की रकमों का मुनासिब हिसाब रखता है ।

१९६२ के ग्राम चुनाव

२३६२. { श्री प० ला० बारूपाल :
श्री लच्छी राम :

क्या विधि मंत्री यह बताने की कृपा करेंगे कि आगामी १९६२ के ग्राम चुनावों में बिधान सभाओं के और लोक सभाओं के निर्वाचन क्षेत्रों में निर्वाचन-केन्द्रों के नामों के साथ उन सूचियों में संबंधित डाकघरों के नाम भी प्रकाशित किये जायेंगे ?

विधि मंत्री (श्री झ० कु० सेन) : जो नहीं, निर्वाचन आयोग डाकघरों के नाम मतदान केन्द्रों की सूची में शामिल करना आवश्यक नहीं समझता । प्रत्येक मतदान केन्द्र की स्थिति स्पष्टतः दिखायी जाती है । और उस स्थान का ठीक पता चलाने में जनता को कोई कठिनाई नहीं होगी ।

Army Battalion for Orissa

2363. **Shri Sanganna:** Will the Minister of Defence be pleased to state:

(a) whether the Government of Orissa have approached the Government of India for the creation of Army battalion in that State; and

(b) if so, what is the reaction of Government to it?

The Deputy Minister of Defence (Shri Raghuramaiah): (a) and (b). The Government of Orissa have suggested the stationing of an Infantry Battalion in Orissa. The suggestion is under consideration of the Government.

Pay Fixation of S.A.S. Accountants

2364. **Shri Tangamani:** Will the Minister of Finance be pleased to refer to the reply given to Starred

Question No. 337 on the 21st August, 1958 and state:

(a) whether it is a fact that Pay fixation of S.A.S. Accountants deputed from the office of the Deputy-Accountant General, Posts and Telegraphs, Madras has not been modified in view of distance of time;

(b) how many employees are affected as a result of this order;

(c) whether it is a fact that inconsistencies do exist;

(d) what will be the loss sustained by affected employees; and

(e) what steps are proposed for rectifying the injustice done?

The Minister of Finance (Shri Morarji Desai): (a) It is presumed that the Hon'ble Member is referring to certain cases of S.A.S. passed Clerks of the office of the Deputy Accountant-General, Posts and Telegraphs, Madras and not to those of S.A.S. Accountants. If so, distance of time was not the only reason for not modifying their pay fixation.

(b) Sixteen.

(c) Attention is invited to the reply given to the Starred Question No. 337 on the 21st August, 1958.

(d) If the pay fixation had been uniform, Government would have had to pay about Rs. 35,000 more.

(e) As there is no injustice, the question of rectifying the same does not arise.

Srirangapatnam Museum

2365. **Shri Tangamani:** Will the Minister of Scientific Research and Cultural Affairs be pleased to refer to the reply given to Starred Question No. 1333 on the 7th April, 1960 and state:

(a) whether steps are taken for augmenting collections for Srirangapatnam Museum for procuring antiquities pertaining to Tippu Sultan for private and official sources;